

55
14.09.2023



**Affidavit to be Furnished by the candidate along with Nomination Paper
Before the Returning Officer
For election to BIHAR VIJAYAN (Name of the House)
From 67(S7) MANJHARI Constituency (Name of the Constituency)**

I MANOHAR PRASAD SINGH son/daughter/wife of LATE SINGHESWAR PRASAD SINGH
Aged 74 years, resident of NAYA TOLA WARD NO-2 (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by INC (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>MANOHAR PRASAD SINGH</u>	<u>AGNPS638SB</u>	<u>2022-23</u>	<u>14.63 lac</u>
2.	Spouse- <u>GIRJA SINGH</u>	<u>FMAPS190GN</u>	<u>2022-23</u>	<u>4.93 lac</u>
3.	Dependent 1	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>NIL</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>NIL</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

[Signature]

Kamlesh Kr. Sharma
NOTARY, Kathi



2. f. o.
Awarded 14/9/23
Advocate
Govt. & Legal
F. & S. 1/2023

(c)	Punishment imposed :	NIL
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(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	8.02 lac	2.38 lac	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	13.74 lac	59 Thousand	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	39.55 lac AProx.	BR11 PA 8588 3 lac Aprox	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 20 gm 1 lac Silver - 30 gm 1650/-	Gold - 70 gm 35 lac Silver - 275 gm 15470/-	NIL	NIL	NIL

2 JWP 7/10/2018

Whether inherited property (Yes or NO)	NO	NIL	NIL	NIL	NIL
Date of purchase in case of self acquired property	NO	NIL	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NO	NIL	NIL	NIL	NIL
Any Investment on the property by way of development, construction etc.	NO	NIL	NIL	NIL	NIL
Approximate Current market value	NO	NIL	NIL	NIL	NIL
(iv) Residential Buildings (including apartments,) - Location(s) - Survey number(s)	NO	JIRWABARI SANDHANS W/O-21 MOL-7 (JHARKHAND)	NIL	NIL	NIL
Area (Total measurement in sq. ft.)	NO	2735 sq.ft	NIL	NIL	NIL
Built up Area (Total measurement in sq. ft.)	NO	2735 sq.ft	NIL	NIL	NIL
Whether inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
Date of purchase in case of self acquired property	NO	1997	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NO	3 lacs	NIL	NIL	NIL
Any Investment on the land by way of development, construction etc.	NO	NO	NIL	NIL	NIL
Approximate Current market value	NO	30 lacs	NIL	NIL	NIL
(v) Others (such as interest in property)	NO	NO	NIL	NIL	NIL
(vi) Total of Current Market Value of (i) to (v) above	10 lacs	30 lacs	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

14/11/23
Anand Prasad Singh
Advocate
Civil Court Kharagpur
C-2, Sector 2 (Jharkhand)

Sh. K. Jaisankar

	Any other liability	NO	NO	NIL	NIL	NIL
	Grand total of liabilities	NO	NO	NIL	NIL	NIL
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	NO	NO	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NO	NO	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NO	NO	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NO	NO	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NO	NO	NIL	NIL	NIL
	Income Tax Dues	NO	NO	NIL	NIL	NIL
	Wealth Tax Dues	NO	NO	NIL	NIL	NIL
	Service Tax Dues	NO	NO	NIL	NIL	NIL
	Municipal/Property Tax Dues	NO	NO	NIL	NIL	NIL
	Sales Tax Dues	NO	NO	NIL	NIL	NIL
	Any other dues BIHAR VIDHAN SABHA	906 LACS	NO	NIL	NIL	NIL
	Grand total of all Govt. dues	906 LACS	NO	NIL	NIL	NIL

(7) Details of profession or occupation:

- Self.....
- Spouse.....

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Sunt. MANOHAR PRASAD SINGH
2.	Full postal address	NAYA TOLA, WARDNO-2, PO+PS - MANIHARI KATIHAR (BIHAR)
3.	Number and Name of the constituency and state	67, MANIHARI, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	INDIAN NATIONAL CONGRESS
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

sey
2/11/23
Attested by Notary Public
Ms. Kamlesh K. Singh
Attested
Civil & Crim. Kamlesh
P.O. 0022, 3 (Bihar)

5. *[Signature]*

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate	AGNPS 6385 B			14.63 lac	
	(b) Spouse:	FMAPS1906 N			4.93 lac	
	(c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	62.39 lac	9.52 lac	NIL	NIL	NIL
B.	Immovable Asset	10 lac	30 lac	NIL	NIL	NIL
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	NO	3 lac	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	10 lac	30 lac	NIL	NIL	NIL
7.	Liabilities			NIL	NIL	NIL
	(i) Government dues (Total)	9.06 lac	NO	NIL	NIL	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total)	NO	NO	NIL	NIL	NIL
8.	Highest educational qualification:					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Katihar this the 14 day of 7 2023

[Signature]
[Signature]
 14/8/23
 Mr. Justice
 Civil Court Katihar
 24/8/23

DEPONENT

[Signature]

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

gcy
8/14/18/23 ✓
Notary Public
Mr. Kamlesh K. Sharma
Area-Whole Katihar
Regd. No. 13579/2018
Ex. Date 22-11-23

[Handwritten signature]

Kamlesh K. Sharma
NOTARY, Katihar (Bihar)



Consituency : 67 - Manihari
Name : Manohar Prasad Singh

Details of Vehicles

Annex - 1

Sl. No	REGISTRATION NUMBER	YEAR OF PURCHASE	VALUE	REMARKS
			AMOUNT	
1	BR39C-9001	2008	5,00,000.00	approx
2	BR39G-9001	2011	5,00,000.00	approx
3	JH01AN-5487	2016	3,05,000.00	approx
4	BR01PL-9376	2021	26,50,000.00	
		Total	39,55,000.00	

guy
8/4/19/25 ✓
Attested by the
Mr. Kamlesh K. Sharma
Address:
Govt. Hospital, Katihar
P.O. Katihar, Bihar

Subscribed



by
Kamlesh K. Sharma
NOTARY, Katihar (Bihar)

उच्चतम शैक्षिक अहता

क्रमांक	विद्यालय/महाविद्यालय/विश्वविद्यालय	विद्यालय/विश्वविद्यालय	पाठ्यक्रम	वर्ष
01.	शुकदेव, रामसुन्दर 30 वि० खवासपुर	बिहार वि० प० समिति	मैट्रिक	1965
02.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	प्राक्कला	1966
03.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	स्नातक प्रीवियस	1967
04.	पटना महाविद्यालय, पटना	पटना विश्वविद्यालय	स्नातक सम्मान (इतिहास)	1969
05.	पटना महाविद्यालय, पटना	पटना विश्वविद्यालय	एम. ए. इतिहास	1972

8/4/1973

ANAND KANTHAR DATES
Mr. J. K. KANTHAR
Address:
Chel. Gaur Kantiha
P. S. Balli (Bihar)

Shri K. K. Kantiha



Kamlesh K. Sharma
NOTARY, Katihar (Bihar).

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form (ITR-1(SAHA)), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment
Year
2023-24

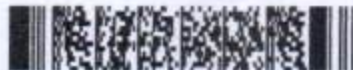
PAN	AGNPS6385B		
Name	MANOHAR PRASAD SINGH		
Address	NAYA TOLA, WARD NO 2 MANIHARI, Manihari, KATIHAR, Manihari S.O, 05-Bihar, 91-INDIA, 854113		
Status	Individual	Form Number	ITR-1
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	627592110230723

Taxable Income and Tax Details	Current Year business loss, if any	1	0
	Total Income	2	13,61,370
	Book Profit under MAT, where applicable	3	0
	Adjusted Total Income under AMT, where applicable	4	0
	Net tax payable	5	2,27,147
	Interest and Fee Payable	6	0
	Total tax, interest and Fee payable	7	2,27,147
	Taxes Paid	8	2,27,146
	(+) Tax Payable /(-) Refundable (7-8)	9	0
	Accrued Income as per section 115TD	10	0
	Additional Tax payable u/s 115TD	11	0
	Interest payable u/s 115TE	12	0
	Additional Tax and interest payable	13	0
	Tax and interest paid	14	0
	(+) Tax Payable /(-) Refundable (13-14)	15	0

Income Tax Return submitted electronically on 23-Jul-2023 12:55:43 from IP address 49.37.55.2 and verified by MANOHAR PRASAD SINGH having PAN AGNPS6385B on 23-Jul-2023 using paper ITR-Verification Form /Electronic Verification Code 7U7E1DEAPI generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



AGNPS6385B01627592110230723c8cdf82f889da57ce90d7574fcf52b216e42bc59

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

24/7/23
14/5/23
Mr. Manohar Prasad Singh
Aadhaar
Over the counter Aadhaar
23/7/2023

24/7/23

MANOHAR PRASAD SINGH

S/O SINGHESHWAR PRASAD SINGH

Add : Naya Tola, Ward No. 2, Manihar, Katihar, - 854 113.

PAN No. : AGNPS6385B

Date of Birth : 01 / 07 / 1949

Status : Individual

Residential Status : Resident

Sex : Male

F.Y. - 2022-23

A.Y. - 2023-24

Aadhar No.:

Return Type : Original 139(1)

Circle : Ward III (4) Sahibganj

Computation of Taxable Income and Tax

Income From Salary

Gross Pension & Salary Received	14,93,636.00	
Less : Deduction U/s 16(in)	50,000.00	
Less : Professional Tax	1,000.00	14,42,636.00

Income From Other Sources

Interest on IT Refund	202.00	
Interest on SB Account	20,546.00	20,748.00

Exempted Income Income

Section 10(17) - Allowance of MP/MLA/MLC	12,26,703.00	-
Gross Total Income		14,63,384.00

Deduction Under Chapter VI-A

80C -	31,473.00	
80D - Medical Expenditure	50,000.00	
80TTB - Interest on SB Account	20,546.00	1,02,019.00
		1,02,019.00
Total Taxable Income		13,61,365.00
or Say U/s 288A		13,61,370.00

Tax Payable on Old Regim

On Rs. 3,00,000/-	3,00,000.00 x 0%	-
On Rs. 3,00,001/- to 5,00,000/-	2,00,000.00 x 5%	10,000.00
On Rs. 5,00,001/- to 10,00,000/-	5,00,000.00 x 20%	1,00,000.00
On Rs. 10,00,001/- and above	3,61,370.00 x 30%	1,08,411.00
	13,61,370.00	2,18,411.00

Rebate U/s 87A

(Rs. 12,500/- or tax whichever is Less (only if taxable income is upto Rs. 5 Lacs))

Tax After Rebate

2,18,411.00

Add : 4% Edu. Cess.

8,736.00

Total Tax Payable

2,27,147.00

Details of TDS

Name	TAN No.	Sec.	Amount Credited	TDS
STATE BANK OF INDIA - MUMS99335F		192	14,93,636.00	1,30,406.00
STATE BANK OF INDIA - MUMS99301G		194NF	2,85,000.00	5,700.00
				1,36,106.00

Net Tax Payable / (Refund)

91,041.00

or Say U/s 288B

91,040.00

Kamlesh K. Sharma
NOTARY, Katihar (Bihar)



MANOHAR PRASAD SINGH
S/O SINGHESHWAR PRASAD SINGH
 Add : Naya Tola, Ward No. 2, Manihar, Katihar, - 854 113.

PAN No. : AGNPS6385B
 Date of Birth : 01 / 07 / 1949
 Status : Individual
 Residential Status : Resident
 Sex : Male

F.Y. - 2022-23
 A.Y. - 2023-24
 Aadhar No.:
 Return Type : Original 139(1)
 Circle : Ward III (4) Sahibganj

Capital A/c of Mrs. Manohar Prasad Singh
As on 31st March 2023

Particulars	Fig. As on	Particulars	Fig. As on
To, Withdrawal including Exp. of MLA	31/03/2023	By, Opening Balance	31/03/2023
* Income Tax	21,23,458.00	* Pension Received	50,40,515.00
* Car Insurance	2,27,147.00	* Salary and Allowance of MLA	14,93,636.00
* Gift to Grand Daughter Minakshi Madhurya	37,524.00	* Interest on SB A/c	12,26,703.00
	51,575.00		20,546.00
* Closing Balance	53,41,696.00		
	77,81,400.00		77,81,400.00
			-

Balance Sheet
As on 31st March 2023

Capital & Liabilities	Fig. As on	Assets & Properties	Fig. As on
Capital A/c	31/03/2023	Fixed Assets	31/03/2023
as per Capital A/c	53,41,696.00	Vehicles	39,55,000.00
Loans Liabilities		Gold Jewellery	1,00,000.00
Loan From Vidhan Sabha	9,05,679.00	Silver Jewellery	1,650.00
			40,56,650.00
		Current Assets	
		Receivable from Income Tax	(91,041.00)
		Loan to Anand Prakash 29-11-22	1,00,000.00
		Cash at Bank	
		SBI Manihari Branch (SBIN0012650)	
		SB A/c - 10839352014	13,771.00
		SB A/c - 35251951563	19,224.00
		SB A/c - 3144825490	28,656.00
		SB A/c - 39736810182	14,811.00
		SBI Katihar Branch (SBIN0000283)	
		SB A/c - 10984811732	79,470.00
		SBI Bihar Vidhan Mandal Branch (SBIN0010405)	
		SB A/c - 20015880909	12,18,273.00
			13,74,205.00
		Cash in Hand	8,07,561.00
	62,47,375.00		62,47,375.00
			-

Handwritten signature and date: 14/3/23
Notary Seal: Kamlesh Kr. Sharma, Area-Vidhan Sabha, Katihar, Regd. No. - 13379/2018, Ex. Date - 22-11-23



Handwritten signature and date: 14/3/23
 Kamlesh Kr. Sharma
 NOTARY, Katihar (Bihar)

**GIRIJA SINGH D/O SUKHDEV PRASAD SINGH
W/O MANOHAR PRASAD SINGH**

Add : Naya Tola, Ward No. 2, Manihar, Katihar, - 854 113.

PAN No. : FMAPS1906N
Date of Birth : 01 / 01 / 1955
Status : Individual
Residential Status : Resident
Sex : Female

F.Y. - 2022-23
A.Y. - 2023-24
Aadhar No.: 2456 2524 6893
Return Type : Original 139(1)
Circle : Ward III (4) Sahibganj

Computation of Taxable Income and Tax

Income From Business & Profession 1,97,600.00

Income From Trading Business (09028: Retail Sale of Other Product nec.)

Gross Turnover :- 9,58,100.00

Income From Dairy Business (04005: Manufacturing of Dairy Product- Cow Milk)

Gross Turnover :- 2,11,222.00

1,23,210.00

(Deemed Profit U/S 44AD is 20% which is not less than 8% of Gross Receipt)

Income From Other Sources

Income From Tempo

1,70,100.00

Interest on SB Account

2,091.00

1,72,191.00

Gross Total Income

4,93,001.00

Deduction Under Chapter VI-A

80C - Life Insurance Premium

80TTB - Interest on SB Account

Actual
Amount

Eligible
Amount

-

2,091.00

2,091.00

2,091.00

Total Taxable Income

4,90,910.00

or Say U/s 288A

4,90,910.00

Tax Payable on Old Regim

On Rs. 3,00,000/-

3,00,000.00 x 0%

On Rs. 3,00,001/- to 5,00,000/-

1,90,910.00 x 5%

On Rs. 5,00,001/- to 10,00,000/-

- x 20%

On Rs. 10,00,001/- and above

- x 30%

9,546.00

9,546.00

4,90,910.00

Rebate U/s 87A

(Rs. 12,500/- or tax whichever is Less (only if taxable income is upto Rs. 5 Lacs))

9,546.00

Tax After Rebate

Add : 4% Edu. Cess.

Total Tax Payable

Interest on Tax Payable

U/S 234 A B C

Fine

U/S 234 F

Total Tax Payable

Details of TDS

Name

TAN No.

Sec.

Amount Credited

TDS

Details of Tax Paid

BSR CODE

Date

Challan No.

Amount

Advance Tax

Advance Tax

Self Assessment Tax

Net Tax Payable / (Refund)

or Say U/s 288B

Kamlesh K. Sharma
NOTARY, Katihar (Bihar)



gry
27/11/23
Arundhati Prasad
W. Jaisankar
Asst. Commr.
Chit. House Katihar
27-11-2023

Shri. Hemant

GIRIJA SINGH D/O SUKHDEV PRASAD SINGH
W/O MANOHAR PRASAD SINGH
 Add : Naya Tola, Ward No. 2, Manihar, Katihar, - 854 113.

PAN No. : FMAPS1906N
 Date of Birth : 01 / 01 / 1955
 Status : Individual
 Residential Status : Resident
 Sex : Female

F.Y. - 2022-23
 A.Y. - 2023-24
 Aadhar No.: 2456 2524 6893
 Return Type : Original 139(1)
 Circle : Ward III (4) Sahibganj

Capital A/c of Mrs. Girija Singh
As on 31st March 2023

Particulars	Fig. As on	Particulars	Fig. As on
To, Withdrawal	31/03/2023 4,15,900.00	By, Opening Balance	31/03/2023 26,72,666.00
	-	" Income From Trading	1,97,600.00
	-	" Income from Dairy	1,23,210.00
	-	" Income From Tampo	1,70,100.00
" Closing Balance	27,49,767.00	" Interest on SB A/c	2,091.00
	31,65,667.00		31,65,667.00
			-

Balance Sheet
As on 31st March 2023

Capital & Liabilities	Fig. As on	Assets & Properties	Fig. As on
<u>Capital A/c</u> Mrs. Girija Singh	31/03/2023 27,49,767.00	<u>Fixed Assets</u> Computer 54,000.00 Tempo-BR-11PA-8588 4,13,000.00 Land 3,00,000.00 Gold & Silver Jewellery 2,99,000.00	31/03/2023 10,66,000.00
		<u>Current Assets</u> Stock-in-Hand 5,21,700.00 Sundry Debtors 3,75,000.00 <u>Loans & Advances</u> Moonakshi Madhurya 3,00,000.00 Advances to others 2,00,000.00	5,00,000.00
		<u>Cash at Bank</u> SBI Manihari Branch (SBIN0012650) SB A/c - 33685197388 55,170.00 SB A/c - 11462089981 3,800.00	58,970.00
		Cash in Hand 2,28,097.00	2,28,097.00
	27,49,767.00		27,49,767.00

Kamlesh Kr. Sharma
 NOTARY, Katihar (Bihar)



gey
14/9/23
Advocate
Advocate
Chaitanya Kumar
Advocate

Deponent *Manohar Pr. Singh*
 Who is identified by advocate
for A.P. Singh
 Deposited before me
14/09/2023
Kamlesh Kr. Sharma
 Notary Public, Katihar (Bihar)

Signature



INDIA JUDICIAL Government of Bihar e-Court Fee

e-Court Fee Receipt No. : BRECR031C230900030972
Date & Time : 14-Sep-2023 02:35 PM
Name of the ACC/Registered User : District Co-operative Central Bank, Katihar
Location : Civil Court Katihar
Name of Applicant : MANOHAR PRASAD SINGH
e-Court Fee Amount : 100 (One Hundred Rupees Only)



14.09.2023

Kamlesh Kr. Sharma
NOTARY, Katihar (Bihar)



IN 2300782184

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- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.

[Signature]